

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH  
CIRCUIT BENCH, RANCHI  
CP/051/00018/2018  
[Arising out of OA/051/00216/2009]**

Date of Order: 25/10/2018

**C O R A M**

**HON'BLE MR. K.N. SHRIVASTAVA, ADMINISTRATIVE MEMBER  
HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER**

Biswajit Sen, ..... Applicant.  
- By Advocate: - Shri P. Gangopadhyay

-Versus-

S.N. Agarwal & Ors., ..... Respondents.  
- By Advocate: - Mr. Prabhat Kumar

**O R D E R  
[ORAL]**

**Per Mr. K.N. Shrivastava, A.M.:-** Shri Prabhat Kumar, learned counsel for the respondents submits that the order of the Tribunal has been challenged before the Hon'ble High Court, Jharkhand in WP(S) No. 1336 of 2013 in which stay was granted by the Hon'ble High Court vide order dated 03.05.2013. He further submits that earlier the writ petition was dismissed for default for appearance, but has subsequently been restored vide order dated 01.10.2018 in CMP No. 137 of 2018. He also places a copy of the order dated 01.10.2018.

2. In view of the above, the contempt proceeding is closed for the present with liberty to the petitioner to seek its revival in case the order of the Tribunal survives in the Hon'ble High Court.

[Jayesh V. Bhairava] /M[J]  
Srk.

[ K.N. Shrivastava]/M[A]